



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL RISE AT 2:30 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> SHRIHARI SEKHAR	MR. S C KEYAL	
<b>ADMISSION</b>				
2	WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
3	WA/215/2020 FIXED	NIRUPAMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
4	WA/225/2020	BHAGABAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B KAKATI MR A ALI	SC, HEALTH
<b>ORDERS</b>				
5	WP(C)/2052/2015	BHARAT SANCHAR NIGAM LIMITED BSNL <b>Versus</b> JOGESWAR PATWARI and 12 ORS	MR. K N CHOUDHURY MR.B C PATHAK MR.B PATHAK MISS. R R KAKATI MR. N BARUAH MR. R J DAS MS.J PHUKAN	MR.R SARMA(R-1to5 & 7to13) MR.P P BARUAHR-1to5 and 7to13
6	<b>WITH</b> WP(C)/539/2015	BHARAT SANCHAR NIGAM LTD., BSNL <b>Versus</b> RADHA RANI NATH	MR. K N CHOUDHURY MR.B C PATHAK MR.B PATHAK MISS. R R KAKATI MR. N BARUAH MR. R J DAS MS.J PHUKAN MS.P DEY	MR.S NATH(R1-3) MS. S NATH (R1-3) MR.G J SHARMA(R1-3) MR G J SHARMA(R1-3)
7	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC

8	I.A.(Civil)/1049/2019 FIXED in WA/6958/2018	KREMILLA SANGMA AND ANR <b>Versus</b> GELWINDO MARAK AND 7 ORS	MR. S KALITA MR G SAHU	SC, ELEM. EDU MR. M DUTTA MR. N UDDIN MR. K DAS MR. M ISLAM
	<b>WITH</b> WA/6958/2018 (Filing Number)	KREMILLA SANGMA AND ANR <b>Versus</b> GELWINDO MARAK AND 7 ORS		
9	PIL/21/2020 in I.A.(C) 1742/20 (D/O), FIXED	SUBRATA MAZUMDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2) SC. UCO BANK
10	I.A.(Civil)/576/2020 WP(C)/9117/2019 ( D/O), FIXED in WP(C)/9117/2019	ABDUL HOQUE AND ANR. <b>Versus</b> UCO BANK AND ANR.	MR. I HUSSAIN MR. L R MAZUMDER MR. F A HASSAN	
11	WP(C)/4931/2020 FIXED	UNION PUBLIC SERVICE COMMISSION (UPSC) <b>Versus</b> BRAHMANANDA PATIRI AND 2 ORS.	MRS. R BORAH	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
12	WP(C)/111/2021 FIXED	ARIN GHOSH <b>Versus</b> UNION BANK OF INDIA AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	
<b>HEARING</b>				
13	WP(C)/3725/2018 FIXED	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
	<b>WITH</b> WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	<b>WITH</b> WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	<b>WITH</b> WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	<b>WITH</b> WP(C)/3481/2018	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b> WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	<b>WITH</b> WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.

	<b>WITH</b> I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
20	<b>WITH</b> WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
21	<b>WITH</b> WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
22	<b>WITH</b> WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
23	<b>WITH</b> WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
24	<b>WITH</b> WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
25	<b>WITH</b> WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
26	<b>WITH</b> WP(C)/8148/2018	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
27	<b>WITH</b> WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
28	<b>WITH</b> WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
29	<b>WITH</b> WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	<b>WITH</b> WP(C)/3297/2019	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
31	<b>WITH</b> WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.

32	<b>WITH</b> WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
33	<b>WITH</b> WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
34	<b>WITH</b> WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
35	<b>WITH</b> WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
36	<b>WITH</b> WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	<b>WITH</b> WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
38	<b>WITH</b> WP(C)/175/2020	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	<b>WITH</b> WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
40	<b>WITH</b> WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
41	<b>WITH</b> WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**RESPECTIVE SPECIAL DIVISION BENCH AND  
SINGLE BENCHES WILL SIT AFTER RISING OF  
THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/5873/2006 FIXED	REGISTRAR GENERAL OF GAUHATI HIGH COURT <b>Versus</b> THE UNION OF INDIA and ORS	MR. N DUTTA( AMICUS CURIAE ) D K MISHRA( AMICUS CURIAE	GA, ASSAM AG,AP AG, ASSAM AG, MIZORAM AG, NAGALAND
	<b>WITH</b>			
2	WP(C)/5373/2006	IN RE - THE GOVERNMENT OF ASSAM and ORS <b>Versus</b> XXX	-DO-	GA, ASSAM AG, ASSAM SC, F.DEPTT.
	<b>WITH</b>			
3	WP(C)/4273/2007	XXX <b>Versus</b> IN RE - THE STATE OF ASSAM and ORS	MR S S DEY	GA, ASSAM
	<b>WITH</b>			
4	WP(C)/4489/2007	XXX <b>Versus</b> IN RE - THE STATE OF ASSAM and ORS	-DO-	GA, ASSAM
	<b>WITH</b>			
5	PIL/31/2011	SHRI TADAR NYAKUM and ANR <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ORS	T TAGUM T ULI	MR.D K MISHRA MR.I CHOUDHURY AMICUS CURIAE
	<b>WITH</b>			
6	PIL/62/2011	MAHINDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.U K NAIR SC, GHC	GA, ASSAM MRS.B GOYAL
	<b>WITH</b>			
7	WP(C)/6424/2011	SHRI GAUTAM BORAH, ADVOCATE <b>Versus</b> THE STATE OF ASSAM AND ORS	AMICUS CURIE MRS.R S CHOUDHURY	GA, ASSAM
	<b>WITH</b>			
8	CRP/165/2016 CRP NO. 02/2015 (AP) IN I.A. NO. 99/2015 (AP)	SHRI KOMDUK LOYA and ANR. <b>Versus</b> SHRI HIKOM LOYA and 2 ORS.	MR.K JINI MR.G KATO MR.B PICHA MR.T T TARA	MR.D PANGING MR.K PERME MR.V JAMOH MR.D SOKI

9 **WITH**  
WP(C)/2865/2016  
  
ARUNACHAL PRADESH CASE  
WP(C) NO. 07/2015

KANGGONG APANG  
**Versus**  
THE STATE OF ARUNACHAL PRADESH  
AND 3 ORS

MR.T TAMUT  
MR.B TAMING  
MR.T OMO  
MR.N PADA  
MR.K DARANG  
MR.D LAJJI

MR.A PANOR(R 4)  
MR.T TATAKR4  
MR.O PERME(R 4)  
MR.B GADI(R 4)  
MS.P SANGEETA(R 4)  
GA, AP  
MR.J KAMDUK(R 4)  
MR.O DUGGONG(R 4)  
MS.N DANGGEN(R 4)

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:30 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.A./209/2020	BINANDA DAHOTIYA @ SWADESH ASOM @ BINANDA DOHUTIA <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	SC, NIA
2	Crl.A./211/2020	BUBUL MORAN @ TIGER ASOM <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	
3	Crl.A./213/2020	SRI SANJAY DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM
<b>ORDERS</b>				
4	I.A.(Crl.)/124/2018 WITH OFFICE NOTE, LCR 6 FILES & P.B. 2 NOS., FIXED in Crl.A./50/2018	HISAB UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR A AHMED MR. I U CHOWDHURY MR. A I UDDIN	MS. B .BHUYAN, ADDL. PP, ASSAM
	<b>WITH</b> Crl.A./50/2018	AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR A AHMED MR. I U CHOWDHURY MR. A I UDDIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/122/2018 in Crl.A./50/2018	AYUB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY MR. A I UDDIN	PP, ASSAM
5	I.A.(Crl.)/489/2020 WITH OFFICE NOTE & LCR 5 FILES in Crl.A./19/2020	SUKUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA MS R DEKA	PP, ASSAM
	<b>WITH</b> Crl.A./19/2020	KUMAR ALI @ KOMAR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MR I AHMED (R2) PP, ASSAM
	<b>WITH</b> Crl.A./21/2020	SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MR I AHMED (R2) PP, ASSAM

7	I.A.(CrI.)/562/2020 WITH OFFICE NOTE (IN CrI.A. 387/17), LCR 6 FILES & P.B. 3 NOS. <b>in</b> CrI.A./387/2017 <b>WITH</b> CrI.A./387/2017	BADSHA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR.N AHMED	PP, ASSAM
8	I.A.(CrI.)/16/2021 WITH LCR & P.B. <b>in</b> CrI.A./393/2019 <b>WITH</b> CrI.A./393/2019	BADSHA MANDAL <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A R SIKDAR MR.N AHMED MR.M AHMED MR.M H TALUKDAR MR.R ALI	MR. M I HUSSAIN (R2) MS. P AHMED (R2) PP, ASSAM
8	I.A.(CrI.)/16/2021 WITH LCR & P.B. <b>in</b> CrI.A./393/2019 <b>WITH</b> CrI.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
9	CrI.A./288/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	MS. S K NARGIS SC, NCB
9	CrI.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
10	CrI.A./360/2019	SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
<b>HEARING</b>				
11	CRL.A(J)/42/2016 WITH LCR & P.B.	SANKU NATH <b>Versus</b> THE STATE OF ASSAM	MR.Z HUSSAIN AMICUS CURIAE	PP, ASSAM
12	CrI.A./216/2016 WITH OFFICE NOTE, LCR 6 FILES & P.B. 2 NOS.	SRI RANJAN PEGU @ RAJANI and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
13	CrI.A./301/2016 WITH P.B. & LCR	BABUL SARMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR. D GOGOI MS. R K SAINI MRS. M D CHOUDHURY	PP, ASSAM
14	CRL.A(J)/80/2018 WITH LCR & P.B.	MD. ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MS. BIJITA SARMA, LEGAL AID COUNSEL	PP, ASSAM
15	CRL.A(J)/86/2018 WITH P.B. & LCR	TANKESWAR GAYARI <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA, AMICUS CURIAE MR G GORLOSA MR. S BOIRAGI MR. D GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH - II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3341/2019 B/O	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2063/2020 <b>in</b> WP(C)/3341/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> SHALINI KHAN AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
	<b>WITH</b> I.A.(Civil)/85/2021 <b>in</b> WP(C)/3341/2019	SASWATI DAS AND 3 ORS. <b>Versus</b> SHALINI KHAN AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, APSC
2	WP(C)/3334/2019	ASHIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2060/2020 <b>in</b> WP(C)/3344/2019	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2060/2020 <b>in</b> WP(C)/3344/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> GIRBANI DEKA AND 4 ORS.	MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
4	WP(C)/3346/2019	ANGSHUMAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC,GAUHATI UNIVERSITY

5	<b>WITH</b> WP(C)/3348/2019	PANKAJ CHETRY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC
6	<b>WITH</b> WP(C)/3364/2019	JYOTISHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
7	<b>WITH</b> WP(C)/3368/2019	NIVEDITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL MR. P K AGARWALA	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
	<b>WITH</b> I.A.(Civil)/2059/2020 in WP(C)/3368/2019	LEENA DOLEY AND 6 ORS. <b>Versus</b> NIVEDITA SAIKIA AND 4 ORS.	MR B D KONWAR MR R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, APSC
8	<b>WITH</b> WP(C)/3377/2019	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
9	<b>WITH</b> WP(C)/3595/2019	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R B GOHAIN MR. R B GOHAIN MR. P AGARWAL	MR. C BARUAH MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
10	<b>WITH</b> WP(C)/3696/2019	ABHIJIT RAJKUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DEKA MR. M A CHOUDHURY MR. R B GOHAIN MR. N J KUMAR MR. P AGARWAL	MR. N DUTTA (AMICUS CURIAE) GA, ASSAM SC, APSC SC, GAUHATI UNIVERSITY
11	<b>WITH</b> WP(C)/4719/2020	LEENA DOLEY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, APSC SR. GA, ASSAM
12	WP(C)/5367/2020	SUBHASH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	SC, SEC. EDU.
13	WP(C)/5401/2020	SANJIB BORAH AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
14	WP(C)/133/2021	ROBIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K NEOG MR. M K DUTTA MR. B KUMAR	SC, ELEM. EDU
15	WP(C)/137/2021	SADOU ASSAM GAON RAKHI BAHINI M E SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/139/2021	PHATIK DOLEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K NEOG MR. M K DUTTA	SC, SEC. EDU.
17	WP(C)/143/2021	SAMBHU RAM SEAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	N BAISHYA MR. M SARANIA MR H MEDHI	SC, SEC. EDU. SC, FINANCE

18	WP(C)/157/2021	SAMORENDRA KR SENGUPTA <b>Versus</b> THE CHAIRMAN AND 2 ORS	MR. S A HUSSAIN MR D J HALOI	ASSTT.S.G.I.
19	WP(C)/159/2021	PRANAB JYOTI PARASHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR K UDDIN	SC, HIGHER EDU
20	WP(C)/167/2021	SAJAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, SEC. EDU.
<b>ADMISSION</b>				
21	WP(C)/1074/2016 FIXED	PARIMAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR MR. N PATHAK MR. A PATHAK	SC, SECONDARY EDUCATION MR. P DAS (R-4) MR R K MOUR (R-4) MR. R DUBEY (R-4) MS. A B KAYASTHA (R-4)
22	WP(C)/1418/2018 B/O	SULTANA RABIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR E U AHMED MR R KARIM	SC, ELEM. EDU GA, ASSAM MR. A NATH MR. P KONWAR
<b>WITH</b>				
I.A.(Civil)/3994/2019 in WP(C)/1418/2018				
23	WP(C)/2118/2018 FIXED	MENEKA BORAH HAZARIKA <b>Versus</b> SULTANA RABIA	MR. B CHAKRAVARTY MR. A NATH A RAHMAN MS THUYEKHRULU	SC, ELEM. EDU MR. S K DAS
24	WP(C)/6884/2018	HANIF UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. B HUSSAIN MR. P B MAZUMDER	SC, ELEM. EDU
25	WP(C)/1732/2019	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. SC, EDU
26	WP(C)/2173/2019	ABHIJIT BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K SHARMA MR. S A SANGMA	SC, ELEM. EDU
27	WP(C)/2291/2019	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A ALI MS. M KHATUN	SC, SEC. EDU. SC, SEC. EDU. MR H R A CHOUDHURY GA, ASSAM MR J ISLAM MR. A M AHMED MR. S U AHMED MR. A AHMED MR. T MOHAMMAD
28	WP(C)/6074/2019	ASHOK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR S DAS (R3)
29	WP(C)/6865/2019	MUSHRAT @ MUSHRAT ANSARI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	GA, ASSAM (R3)
30	WP(C)/7522/2019	FAKAR UDDIN LASKAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MR. M H LASKAR MR M HOSSAIN MR. J M SULAIMAN
31	WP(C)/3118/2020 FIXED	SIDDHARTHA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P SARMAH MR. S UPADHAY MR. B KUMAR	SC, ELEM. EDU GA, ASSAM
32	WP(C)/3489/2020 B/O	ABUL KASHEM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S MUKTAR	SC, SEC. EDU. SC, FINANCE
33	WP(C)/3489/2020 B/O	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

**ORDERS**

33	Cont.Cas(C)/804/2015	DAL PATHAK <b>Versus</b> DR. PRAKASH SHARMA	MR.S K MEDHI MS.B DEKA	MR.SHEIKH MUKTAR MR.H K CHOUDHURY
	<b>WITH</b>			
34	WP(C)/5202/2015	DAL PATHAK <b>Versus</b> THE UNION OF INDIA and 8 ORS,	MR.S K MEDHI MR. S DUTTA (R1) MS.B DEKA MS B PHANGCHOPI (R1)	C.G.C. MS.R DEVI ASSTT.S.G.I. MR.K H CHOUDHURY(R-6,7&8) MR.SHEIKH MUKTAR(R-6,7&8)
35	Cont.Cas(C)/30/2018 B/O	KAMAL SAJATI <b>Versus</b> R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR R CHAKRAVORTY MR T THAKURIA MS. N PHUKAN
36	Cont.Cas(C)/338/2018	MRS. SABITRI MAHANTA <b>Versus</b> SRI PREETAM SAIKIA AND 4 ORS.	MR MINTU SAIKIA MR. D P NATH	MR. D SAIKIA (R2) MR. A DEKA (SC EDUCATION) MR. N SARMA (R1,R2) MS. R CHAKRABORTTY (R2)
37	I.A.(Civil)/2882/2019 in WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG
	<b>WITH</b> WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG
38	WP(C)/5878/2019 B/O	NRIPENDRA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M BISWAS MS M DAS MR. M BASUMATARY	SC, EDU
39	Cont.Cas(C)/365/2020	ANIL KUMAR DAS <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR. S K DAS MR D BARMAN	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANAR MS. N PHUKAN MR. A PHUKAN
40	I.A.(Civil)/2302/2020 in Cont.Cas(C)/577/2020	MD. MUZAMIL HOQUE MIR <b>Versus</b> PREETAM SAIKIA AND 2 ORS.	MRS. K DEVI MS R P BARUAH	
	<b>WITH</b> Cont.Cas(C)/577/2020	MD. MUZAMIL HOQUE MIR <b>Versus</b> PREETAM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,18th January 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 4**

**[DIVISION BENCH - II**

**THIS BENCH WILL SIT TILL 1:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4959/2019	JASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL	ASSTT.S.G.I.
2	WP(C)/5706/2019 WITH LCR	HABIZA BEGUM @ HABIZA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P K MAZUMDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/5896/2019 WITH LCR	SAKITION NESSA @ SUKITON NESSA <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6591/2019 WITH LCR	LABAN PAUL @ LEBAN PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/6612/2019	INTAZUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/6740/2019 WITH LCR	JYOTSHNA RANI SAHA @ JYOTSNA RANI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/8593/2019 WITH LCR, FIXED	LALIT MANDAL @ LALIT CHANDRA MANDAL AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. S DAS MR. N BARMAN MS P RABHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/966/2020 WITH LCR	ISMAIL ALI AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/2399/2020 WITH LCR, B/O	ON DEATH OF LATE PARENDRA ROY HIS LEGAL HEIRS ARE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR A BASUMATARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

10	WP(C)/11/2021	MALU MIAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/12/2021	SELIM UDDIN AHMED ALIAS SELIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. N DEKA MS S MIRZA MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/31/2021	JAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/38/2021	MUSSTT. RAMISHA KHATOON @ RAMISA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/40/2021	AMBIA KHATUN @ UMBIA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR A REHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/41/2021	AYMANA NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - III**

**THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2474/2020 FIXED	DIPALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS R R MUZIB	GA, ASSAM
2	WP(C)/4460/2020 FIXED	RIPUNJAY TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR	GA, ASSAM MR D GOGOI, SC, FOREST DEPTT.
3	WP(C)/4860/2020 FIXED	MD. SAKOWAT HUSSAIN PRODhani <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, PWD
4	WP(C)/5596/2020 FIXED	SAMIM HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM MS. S CHUTIA, SC, WATER RESOURCES DEPTT.
5	WP(C)/5639/2020 FIXED	PRANJIT RAY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	ASSTT.S.G.I.
6	Cont.Cas(C)/11/2021	NAGEN CHANDRA DAS <b>Versus</b> RAMENDRA NATH SARMA , A.C.S.	MR. S BORA MS J RAJKUMARI	
7	WP(C)/107/2021	BIPUL HALOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R ALI	SC, AEGCL
8	WP(C)/116/2021	DHANESWAR BISWAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	MR. R BARPUJARI SC, REVENUE
9	WP(C)/118/2021	RATNAJYOTI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR A K AZAD	SC, PNRD SC, FINANCE
10	WP(C)/121/2021	BIRKHAND BRAHMA <b>Versus</b> THE CHIEF SECRETARY, GOVT OF ASSAM AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, IRRIGATION
11	WP(C)/132/2021	RAJU PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY	SC, PNRD SR. GA, ASSAM
12	WP(C)/136/2021	DIBYAJYOTI CHAMUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
13	WP(C)/138/2021	REJAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM



14 WP(C)/141/2021

SUNITA SINHA

MR. B P SINHA

GA, ASSAM

**Versus**

THE STATE OF ASSAM AND 6 ORS

15 WP(C)/154/2021  
FIXED

DINEN KUMAR PEGU

MR. B J TALUKDAR

SC, TRANSPORT

**Versus**

THE STATE OF ASSAM AND 3 ORS

MR. U RAJBANSHI

MR. P TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,18th January 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2928/2017 FIXED	ARJUN SHILL and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 12 ORS.	MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
2	WP(C)/17/2018 FIXED	ANSUMA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. N AHMED MR. A KALAM	MR. N. GOSWAMI (GA, ASSAM) MR. A. Z . AHMED
3	WP(C)/703/2018 FIXED	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
4	WP(C)/1761/2019 FIXED	MAINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
5	WP(C)/4859/2019 FIXED	AJAY RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P BORAH MR. S BARTHAKUR	MR. S P CHOUDHURY ASSTT.S.G.I.
6	WP(C)/349/2020 FIXED	RATNA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR H J TAMULI MR D KALITA
7	WP(C)/391/2020 FIXED	GAURI CHAUHAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR H J TAMULI MR D KALITA
8	WP(C)/440/2020 FIXED	GOBINDA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. P DAS MS A BORAH MS A BORAH	GA, ASSAM MR. A K SARMA MR H J TAMULI MR D KALITA
9	WP(C)/499/2020 FIXED	LAKSHMI BASFOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A BORAH MS P DAS	GA, ASSAM MR. A K SARMA MR H J TAMULI MR D KALITA
10	WP(C)/957/2020 FIXED	KULAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH	GA, ASSAM MR. A K SARMA (R-5,7) MR H J TAMULI (R-5,7) MR D KALITA (R-5,7)

11	WP(C)/1139/2020 FIXED	MOKHTAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR D NATH, SR. GA (STATE RESPONDENT) SC, IRRIGATION
12	WP(C)/3374/2020 FIXED	NASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY	GA, ASSAM SC, HEALTH
13	WP(C)/3616/2020 FIXED	SAMSUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
14	WP(C)/3707/2020 FIXED	MRIDUL KANTI CHAKRABORTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	GA, ASSAM
15	WP(C)/5145/2020 FIXED	BHUPATI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, PNRD
16	WP(C)/5250/2020 FIXED	RAJDIP NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, CO OP
<b>ORDERS</b>				
17	Cont.Cas(C)/422/2018 FIXED	SRI PRADIP BORTHAKUR @ PRODIP BORTHAKUR <b>Versus</b> SRI RAJESH PRASAD AND ORS..	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	MR. R BORPUJARI (R1, R2) MR. J PATOWARY (R3) MS. N BORDOLOI (R1, R2)
18	Cont.Cas(C)/9/2020 FIXED	RABIA KHATUN AND 9 ORS. <b>Versus</b> PURABI KONWAR AND ANR	MR R ISLAM MS K BORAH	MR. M NATH MR. A ROY MR. A ROY
<b>HEARING</b>				
19	WP(C)/7870/2015 B/O	ARSHAD HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MR.H BEZBARUAH	C.G.C. MR.S S ROY(R-1 to 5) ASSTT.S.G.I.
20	WP(C)/3737/2017 FIXED	ARUP DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.K K PARASAR R- 1 to 6 ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH - IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7505/2019	MADHURJYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	GA, ASSAM MR. M BISWAS MS M DAS
2	WP(C)/9443/2019	PREMDHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. B GAYAN MS. R GOGOI MS. D DUTTA	GA, ASSAM MS. B GOGOI (SC, AFDCL,(R-2))
	<b>WITH</b> I.A.(Civil)/881/2020 <b>in WP(C)/9443/2019</b>	THE MANAGING DIRECTOR <b>Versus</b> PREMDHAN DAS AND 4 ORS.	MRS. B GOGOI	MR. P J SAIKIA
3	WP(C)/5903/2018	SRI PREMDHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	GA, ASSAM SC, AFDC
4	WP(C)/3583/2020	SUSILA GIRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S UPADHAY MR. B KUMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/5681/2020	MANDIA JATIYA VIDYALAYA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU. SC, SEBA
6	WP(C)/5697/2020	RANJAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR G SAIKIA MR. D BARUAH	SC, PNRD GA, ASSAM
	<b>WITH</b> I.A.(Civil)/17/2021 <b>in WP(C)/5697/2020</b>	RANJAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR D BARUAH MR G SAIKIA	GA, ASSAM
7	WP(C)/108/2021	MD. ELIAS UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MR. K CHOUDHURY	GA, ASSAM
8	WP(C)/110/2021	GOLAPI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, FINANCE
9	WP(C)/114/2021	MUSLIM KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM
10	WP(C)/119/2021	PRINCE ALLAUDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. I HUSSAIN	GA, ASSAM SC, REVENUE

11	WP(C)/122/2021	ASWINI BEZBARUAH <b>Versus</b> THE UNION OF INDIA AND 15 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM SC, RAILWAY SC, REVENUE SC, G M D A SC, GMC
12	WP(C)/135/2021	ARUP JYOTI BARUAH @ APPU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/168/2021	KANCHAN MAZUMDAR AND 14 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MS R DEKA	ASSTT.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
14	I.A.(Civil)/2305/2020 CAVT. 977/19 in WP(C)/7150/2019 <b>WITH</b> WP(C)/7150/2019	NAZRUL ISLAM AND 5 ORS. <b>Versus</b> LOKMAN AHMED AND 12 ORS.  LOKMAN AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 11 ORS.	MR H R A CHOUDHURY  MR. N H BARBHUIYA MS N J BEGUM MR. B J GHOSH	MR. B J GHOSH  MR. H R A CHOUDHURY MR. R A CHOUDHURY MS. B GOGOI (SC, AFDC) SC, FISHERY
15	WP(C)/6915/2019 CAVT. NO. 0977/2019	NAMAR UDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 10 ORS.	G UDDIN MS. P A TALUKDAR MR. N Y KONYAK MR. H I CHOUDHURY	GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR. R A CHOUDHURY MS. B GOGOI (SC, AFDC) FOR CAVEATOR SC, FISHERY
16	I.A.(Civil)/2322/2020 in WP(C)/4154/2020  <b>WITH</b> WP(C)/4154/2020	ASSAM LIVESTOCK DEVELOPMENT AGENCY (ALDA) AND ANR. <b>Versus</b> KAUSTAV SAIKIA AND 5 ORS.  KAUSTAV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D KALITA MR D KALITA MR D NATH  MR D K BHATTACHARYYA MR. N DEKA	MR D K BHATTACHARYYA GA, ASSAM MR. N DEKA SC, AAU  GA, ASSAM MR. D NATH MR D KALITA SC, AAU
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
17	I.A.(Civil)/2301/2020 in WP(C)/2491/2020  <b>WITH</b> WP(C)/2491/2020	RUJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.  RUJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY  MS. R CHOUDHURY MS. S S ZIA	SC, APDCL  GA, ASSAM SC, APDCL
<b><u>ADMISSION</u></b>				
18	WP(C)/438/2017	CHENIRAM DUTTA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.G C PHUKAN MR.S M SARMA MR.A R TAHBILDAR MSG BORA	GA, ASSAM
19	WP(C)/443/2017	EKBAL KHAN and 35 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
20	WP(C)/971/2017	CHARAN BASUMATARY and 58 ORS. <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE	GA, ASSAM SC, BTC
21	WP(C)/1192/2017	INDRASAN PRASAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K K MAHANTA(Sr. Adv.) MR. N GOSWAMI MR. D GOSWAMI MR. K SINGHA MR. K M MAHANTA	GA, ASSAM MR. J M A CHOUDHURY (R5) MR. S R BORUAH (R7) MR. S R BORUAH (R7) MR. A B T HAQUE (R5)

22	WP(C)/3397/2017	PRABODH DAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MS.S ROY MR.M H LASKAR	DR.B AHMED SC, CO-OP. MR.A R TALUKDAR(R- 4 to 13)
23	WP(C)/4813/2017	KERAMAT ALI KHANDAKAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM R-1-7 MR.M U MAHMUD(R-8) MR.S ISLAM(R-8) MR.M ALI(R-8)
24	WP(C)/3379/2020 CAVT. NO.0451/2020 FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI SC, CO OP GA, ASSAM MR S KHOUND FOR CAVEATOR
<b>WITH</b>				
25	WP(C)/2343/2020	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOUND SC, REVENUE
<b>WITH</b>				
26	WP(C)/2562/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MR D DAS MR S KHOUND MR. U CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
<b>WITH</b>				
27	WP(C)/3051/2020	M/S. GAURIPUR COOP. FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR D DAS MR S KHOUND	GA, ASSAM MR. D K SARMAH MR. D NATH, GA, ASSAM (Resp Nos. 1 to 5) MS. A TALUKDAR
<b>WITH</b>				
28	WP(C)/4434/2020	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J MEDHI MR S KHOUND MR. M K CHOUDHURY	SC, CO OP GA, ASSAM MR. D K SARMAH MS. A TALUKDAR
<b>WITH</b>				
29	WP(C)/5216/2020	M/S GAURIPUR COOP FISHERY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D J MEDHI MR S KHOUND	SC, CO OP
30	WP(C)/3506/2020 CAVT. NO.0486/2020	NILOY BHUSAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR M J QUADIR MR. K MIRA	MR. M KHAN SC, CO OP MR. K R PATGIRI FOR CAVEATOR
<b>WITH</b>				
31	WP(C)/3077/2020	JIABUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC. CO. OP. MR M J QUADIR (R6) MR. K MIRA (R6)
32	WP(C)/3807/2020 B/O	MEHBUB ALOM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN MR. A SARMA	GA, ASSAM
33	WP(C)/4054/2020 B/O	MAFIDUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	GA, ASSAM
<b>WITH</b>				
34	WP(C)/3123/2020	MD. MAFIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN MR. A SARMA	GA, ASSAM
35	WP(C)/5000/2020 FIXED	SHAHI MD KARIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R MEDHI	SC, PWD
36	WP(C)/5098/2020	M/S VERSHA TECHNOTRADE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, PWD ROAD
37	WP(C)/5242/2020 FIXED	MD. ISMAIL ALI <b>Versus</b> THE STATE OF ASSAM AND 44 ORS.	MR. S ISLAM MR A HAWARI	SR. GA, ASSAM SC, TRANSPORT

**ORDERS**

38	I.A./1077/2016 WITH LCR in WP(C)/2066/2014	ON THE DEATH OF KHITISH CHANDRA MAZUMDAR HIS LEGAL HEIRS SRI KARTIK CH.MAZUMDAR and 5 ORS <b>Versus</b> MANIK CHANDRA DAS and 3 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MRS. R KALITA MR. P DUTTA MR. B SINHA	GA, ASSAM MS. M BHATTACHARJEE MR. SIDDHARTHA BHATTACHARYA MS. MADHUCHANDRA BHATTACHARJEE
	<b>WITH</b> WP(C)/2066/2014	KHITISH CHANDRA MAZUMDAR and 3 ORS <b>Versus</b> MANIK CHANDRA DAS and 3 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.R KALITA MR.B SINHA	GA, ASSAM MS.M BHATTACHARJEE MS.MADHUCHANDRA BHATTACHARJEE MR.SIDDHARTHA BHATTACHARYA
39	I.A.(Civil)/1198/2020 in CRP 387/15 (D/O) in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. <b>Versus</b> ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	
	<b>WITH</b> Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS NUR MAHAL NESSA @ NUR MAHAN NESSA AND 8 ORS <b>Versus</b> ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKA KHATUN AND ANR	MR G P BHOWMIK MR H RAHMAN MRS. M HORE	MR. B BANERJEE MR. D MOZUMDER MR. J LASKAR MR. A MOBARAQUE MR. P BORAH MS. C MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./75/2021	MD. AMZAD ALI @ AMJAD ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR A RAHIM	PP, ASSAM
2	Bail Appln./76/2021	BISWA RAY <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
3	Bail Appln./77/2021	SMT. RITA BORA @ RITA BORAH <b>Versus</b> THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
4	Bail Appln./78/2021	MONSER ALI @ MD. MONSER ALI <b>Versus</b> THE STATE OF ASSAM	MR T T MONI MR. A S ALI MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
5	Bail Appln./79/2021	AFTAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
6	Bail Appln./80/2021	MD. SOBOR ALI @ SABER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
7	Bail Appln./81/2021	MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
8	Bail Appln./82/2021	MD. SAHA ALAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MR. D J DAS MS R RABHA	PP, ASSAM
9	Bail Appln./83/2021	KULDIP DAS <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
10	Bail Appln./84/2021	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
11	Bail Appln./85/2021	SHAHIL ALI @ SAHIL ALI @ ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
12	Bail Appln./86/2021	NABO JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	SPL PP WILDLIFE FOREST ASSAM
13	Bail Appln./87/2021	RANJIT MODI <b>Versus</b> THE STATE OF ASSAM	MR. J K GOSWAMI MR. S ISLAM MR A HAWARI	PP, ASSAM



14	Bail Appln./90/2021	MD. KUDDUSH ALI @ KUDDUSH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
15	Bail Appln./91/2021	MINTU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
16	Bail Appln./93/2021	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
17	Bail Appln./94/2021	H ROMIKANT SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
18	Bail Appln./95/2021	INDRA KUMAR BHATTARAI <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI	SC, NCB
19	Bail Appln./96/2021	DULAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
20	Bail Appln./97/2021	ASHIM MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
21	Bail Appln./98/2021	REZAUL MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM MR S JAFRI	PP, ASSAM
22	Bail Appln./99/2021	NIP JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	PP, ASSAM
23	Bail Appln./103/2021	MD. MONOWER HUSSAIN @ MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
<b><u>MOTION</u></b>				
24	Crl.Pet./6/2021	CHAKRADHAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
25	Crl.Rev.P./6/2021	BAHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. S Z B AKLAS	PP, ASSAM
26	Crl.Pet./7/2021	KIRTI MOHAN PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
27	Crl.Rev.P./7/2021	RUHUL AMIN SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/9/2021 <b>in</b> Crl.Rev.P./7/2021	RUHUL AMIN SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M RAHMAN MR. M A I HUSSAIN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
28	Crl.Pet./8/2021	SAJAL SEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
29	Crl.Pet./9/2021	BIPUL BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR DEBA SARMAH MS N SHYAM	PP, ASSAM
30	Crl.Rev.P./9/2021	MD. MUNNAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/10/2021 <b>in</b> CrI.Rev.P./9/2021	MD. MUNNAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
31	CrI.Rev.P./10/2021	ASHADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
32	CrI.Rev.P./11/2021	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/15/2021 <b>in</b> CrI.Rev.P./11/2021	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
33	AB/70/2021	SMT. AKONI CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
34	AB/73/2021	SAN MIAH <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
35	AB/74/2021	GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	M N KHAN MR. H A AHMED	PP, ASSAM
36	AB/75/2021	AMZAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR A RAHIM	PP, ASSAM
37	AB/77/2021	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
38	AB/82/2021	PROJECT ENGLENG AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
39	AB/83/2021	SULTAN ALI AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
40	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R- 2&3)
41	<b>WITH</b> WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MS.J PAUL MR.A CHETRY MSB DEVI	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
<b><u>BAIL HEARING (BA)</u></b>				
42	Bail Appln./2692/2020 FIXED	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN KAKALI DEVI MR R ISLAM	PP, ASSAM
43	Bail Appln./2709/2020 FIXED	NOJRUL HUSSAIN @ NAZRUL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
44	Bail Appln./2836/2020 FIXED	SURAJ @ BABU GOWALA@ SURESH GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
45	Bail Appln./2971/2020 FIXED	MINOM PHONGLOSA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM

46	Bail Appln./2987/2020 FIXED	JAMIRUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
47	Bail Appln./2996/2020 FIXED	WALID HUSSAIN @ MONA <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. R A CHOUDHURY MR. K MOHAMMED	PP, ASSAM
48	Bail Appln./3062/2020 FIXED	JALAL UDDIN @ ZALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
49	Bail Appln./3064/2020 FIXED	MD. RAJUL ALI @ RAJU <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
<b>WITH</b>				
50	Bail Appln./3046/2020	MD. SHORIFUL HOQUE @ SARIFUL HAQUE @ TIKLA <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR M RAHMAN	PP, ASSAM
51	Bail Appln./2/2021 FIXED	AZIZUL HOQUE @ MD. AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
<b>WITH</b>				
52	AB/3725/2020	ROHIM SHEIKH @ ABDUL RAHIM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
53	Bail Appln./8/2021 FIXED	UDAY BHASKAR MEDHI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR A Z HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
54	AB/3043/2020 FIXED	GULZAR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. P MAJUMDAR MR. I U CHOWDHURY	PP, ASSAM
<b>WITH</b>				
55	AB/3059/2020	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. P MAJUMDAR MR. I U CHOWDHURY	PP, ASSAM
56	AB/3492/2020 FIXED	WAHEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
57	AB/3548/2020 B/O	MOON AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. K DEVI MS R P BARUAH	PP, ASSAM
58	AB/3626/2020 FIXED	NAJIR ALI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS J ISLAM	PP, ASSAM
59	AB/3753/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
60	Bail Appln./31/2021 FIXED	GAURAV BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 9**

**[THIS BENCH WILL SIT AT 2:40 P.M.]**

**LARGER BENCH**

**RESPECTIVE DIVISION BENCH - I, SPECIAL DIVISION BENCH  
AND SINGLE BENCH OF HONOURABLE MR. JUSTICE M. CHOUDHURY  
WILL SIT AFTER RISING OF THIS BENCH, IF TIME PERMITS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### **ORDERS**

1	Crl.A./121/2020 (BY SLIP)	(THE STATE ) THE NATIONAL INVESTIGATION AGENCY, <b>Versus</b> SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	<b>WITH</b> I.A.(Crl.)/411/2020 <b>in</b> Crl.A./121/2020	AKHIL GOGOI <b>Versus</b> (THE STATE ) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	<b>WITH</b> I.A.(Crl.)/291/2020 <b>in</b> Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

LEAVE NOTE OF ADVOCATES FOR 18/01/2021

1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - I & TAX MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	RSA/271/2019 FIXED	SRI SUMIT DEB AND ANR <b>Versus</b> SMTI. ANJALEE DAS AND 8 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	MR. D MOZUMDER MR. S BISWAS
	<b>WITH</b> I.A.(Civil)/4122/2019 in RSA/271/2019	SRI SUMIT DEB AND ANR <b>Versus</b> SMTI. ANJALEE DAS AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA	
<b>ADMISSION</b>				
2	WP(C)/3572/2016	M/S. BRAHMAPUTRA CARBON LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR. S C KEYAL MR.B SARMAH ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
3	<b>WITH</b> WP(C)/3565/2016	M/S. BRAHMAPUTRA CARBON LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR. S C KEYAL MR.B SARMAH ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
4	CRP/65/2018 FIXED	URMILA CHAND <b>Versus</b> SONU CHAND AND 5 ORS.	MR. S P CHOUDHURY MR. S S ROY MR. A S DHILLON	MR. D K GUPTA (R5) MR. S R GOGOI (R1) MR. A K GUPTA MR H BARUAH (R1) MR. N K DEKA (R1) MR. R S MISHRA MRS P R MAHANTA (R1)
5	MACApp./94/2018	SMTI NIRU BORA <b>Versus</b> RAJENDRA KHADRIA and 2 ORS.	MR.M DUTTA MR. M DUTTA MR. A BORUA	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MR B DAS MR B DAS MRS. P M DUTTA
6	CRP/112/2019 FIXED	DEEPAK BORTHAKUR AND ANR. <b>Versus</b> DEEPA NEWAR	MR. A J SARMA MR. S K GHOSH MR G ALAM	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA MR B M DEKA
7	CRP(I/O)/248/2019 FIXED	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI	MR B SARMAH

8	WP(C)/4359/2019 FIXED	DHARAMPAL SATYAPAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
9	MACApp./290/2020	BHARTI BARMAN <b>Versus</b> BABUL ALI AND ANR	MR. A R AGARWALA	MS S MOCHAHARI MS. M CHOUDHURY MR. S BORA MR. D P MANDAL MR. D P MANDAL MS M BORCHETIYA MR. S DUTTA
10	I.A.(Civil)/2178/2020 FIXED in CRP(I/O)/111/2020 <b>WITH</b> CRP(I/O)/111/2020	MRIDUL CH. GOGOI <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.  MRIDUL CH. GOGOI <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	MR. D CHAKRABARTY   MR. D CHAKRABARTY	MR. A K SAHEWALLA SC, PNB SC, HEALTH  MR. A K SAHEWALLA MR. W SHARMA SC, PNB SC, HEALTH
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
11	RSA/16/2020	SRI NONI GOPAL ROY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R BARUAH MR. A IKBAL MR. A IKBAL	GA, ASSAM
12	RSA/50/2020 B/O	SRI RAMESH CHANDRA DEKA <b>Versus</b> SRI HALADHAR DEKA AND 2 ORS	MR G CHOUDHURY MR. A K HALOI MR P BORAH	MR A UPADHYAY MR K JAIN MR. P UPADHYAY
13	RSA/68/2020  <b>WITH</b> I.A.(Civil)/995/2020 in RSA/68/2020	SRI RASARAJ DAS AND ANR <b>Versus</b> SRI RAMAKRISHNA DAS AND 5 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	SC, PNRD MR. R K D CHOUDHURY SR. GA, ASSAM  SR. GA, ASSAM
14	RSA/122/2020 FIXED	MD. ABUL HUSSAIN <b>Versus</b> MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
<b><u>ORDERS</u></b>				
15	LA.App./23/2017 WITH LCR  <b>WITH</b> I.A.(Civil)/4006/2017 in LA.App./23/2017	THE GENERAL MANAGER CONSTRUCTION N.F. RAILWAY and ANR <b>Versus</b> SRI KANAK RABHA and 2 ORS  THE GENERAL MANAGER CONSTRUCTION N.F. RAILWAY and ANR <b>Versus</b> SRI KANAK RABHA and 2 ORS	MR.D K DEY   MR.D K DEY	A MANNAF GOVT ADV.
16	LA.App./54/2018 WITH LCR  <b>WITH</b> I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI KANAK CH DAS and 3 ORS  AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. P K BORAH  MR. S BORTHAKUR MR. P K BORAH	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)  SC, REVENUE
17	MACApp./968/2018 B/O	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	MR. A R AGARWALA MS. S K NARGIS MS S CHOUDHURY

	<b>WITH</b> I.A.(Civil)/4002/2018 in MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/4003/2018 in MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	
	<b>WITH</b> I.A.(Civil)/3868/2019 in MACApp./968/2018	SMTI POMI SAIKIA PATOR AND 4 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MS. S K NARGIS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN
	<b>WITH</b> I.A.(Civil)/4101/2019 in MACApp./968/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI POMI SAIKIA PATOR AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN	MS. S K NARGIS
18	CRP/62/2019	HIRANYA KR. SARMA <b>Versus</b> BHABEN SARMA AND 6 ORS.	MR. N CHAKRAVORTY MR. C GOSWAMI	MR. T ISLAM MS. M AHMED
19	MACApp./76/2019 WITH LCR, FIXED	MISS RITUPARNA SARMAH AND 2 ORS <b>Versus</b> SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. S DUTTA
20	CRP/182/2019	RAJISH BATHARI AND 3 ORS. <b>Versus</b> PARBOLA BATHARI AND 5 ORS.	MR. B BARUAH MR P Y PHOM MS S HASNU	MR. S BORTHAKUR MR G GORLOSA MR. S BOIRAGI MR. D GOGOI
21	I.A.(Civil)/3132/2019 FIXED in Arb.A./10273/2019	UNION OF INDIA <b>Versus</b> M/S RAITANI ENGINEERING WORKS (PVT.) LTD.,	MR S CHAKRABORTY	MRS. S ROY
	<b>WITH</b> Arb.A./10273/2019 (Filing Number)	UNION OF INDIA <b>Versus</b> M/S RAITANI ENGINEERING WORKS(PVT.) LTD		
22	RSA/27/2020	SHRI KAMAL CHANDRA GHOSE AND 5 ORS <b>Versus</b> SHRI BABUL RAKSHIT AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MRS. P SAHA
	<b>WITH</b> I.A.(Civil)/388/2020 in RSA/27/2020	SHRI KAMAL CHANDRA GHOSE AND 5 ORS <b>Versus</b> SHRI BABUL RAKSHIT AND 3 ORS	MR. S K GHOSH MS F AHMED	
23	I.A.(Civil)/1259/2020 in RSA/59/2019	ABDUL MATLEB AND 8 ORS <b>Versus</b> SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY	
	<b>WITH</b> RSA/59/2019	ABDUL MATLEB AND 8 ORS <b>Versus</b> SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY MR. M A LASKAR	
24	I.A.(Civil)/1828/2020 in RSA/217/2016	ON THE DEATH OF KISHORI PRASAD GOWALLA HIS LEGAL HEIRS <b>Versus</b> SMTI SUBHANGI GOWALLA AND 7 ORS.	MR G P BHOWMIK MR D KALITA	MR. A K GUPTA
	<b>WITH</b> RSA/217/2016 CAVT. NO. 739/2016	SRI KISHORI PRASAD GOWALLA and ANR <b>Versus</b> SMTI SUBHANGI GOWALLA and 6 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MS.P CHETIA	MR.A K GUPTA MR.R S MISHRA FOR CAVEATOR

	<b>WITH</b> I.A.(Civil)/1827/2020 <b>in</b> RSA/217/2016	ON THE DEATH OF KISHORI PRASAD GOWALLA HIS LEGAL HEIRS <b>Versus</b> SMTI SUBHANGI GOWALLA AND 7 ORS	MR G P BHOWMIK MR D KALITA	MR. A K GUPTA
	<b>WITH</b> I.A.(Civil)/1829/2020 <b>in</b> RSA/217/2016	ON THE DEATH OF KISHORI PRASAD GOWALLA HIS LEGAL HEIRS <b>Versus</b> SMTI SUBHANGI GOWALLA AND 7 ORS.	MR G P BHOWMIK MR D KALITA	MR. A K GUPTA
25	I.A.(Civil)/2310/2020 WITH LCR <b>in</b> CRP/88/2019 <b>WITH</b> CRP/88/2019	BICHITRA BHAGAWATI <b>Versus</b> AMIYA KUMAR BHATTACHARYYA	MR A UPADHYAY	MR H NATH MR. B D DEKA
		AMIYA KUMAR BHATTACHARYYA <b>Versus</b> BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
26	I.A.(Civil)/71/2021 <b>in</b> MACApp./79/2021 <b>WITH</b> MACApp./79/2021 (Filing Number)	UNION OF INDIA AND ANR <b>Versus</b> SMTI. KASANG TISSOPI AND ANR	MRS. A GAYAN	
		UNION OF INDIA <b>Versus</b> SMTI. KASANG TISSOPI AND ANR (B)		
27	I.A.(Civil)/72/2021 <b>in</b> MACApp./147/2021 <b>WITH</b> MACApp./147/2021 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
		THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR (B)	MS. R D MOZUMDAR	
		THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR (B)	MS. R D MOZUMDAR	
<b><u>HEARING</u></b>				
28	MACApp./87/2012 WITH LCR <b>WITH</b> MC/1234/2012 <b>in</b> MACApp./87/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> KAMINI DEVI AND ORS	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. B D GOSWAMI (R1) MR. D SARMAH (R1) MR. R K BHATRA MS. M DAS MS. A BORA MR A SAIKIA MS H DEKA (R1)
		BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> KAMINI DEVI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
29	MACApp./30/2013 WITH LCR	SRI DUGDHA RABHA <b>Versus</b> M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRS A VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
30	MACApp./326/2017 WITH LCR, FIXED	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI K.H. NIL KUMAR SINGHA and ANR	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. M TALUKDAR (R-1) MS. D KALITA (R-3) MR. T PAUL (R-1)



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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/4036/2019 in Cont.Cas(C)/246/2019	SADHAN SARKAR @ SADHAN CH. SARKAR <b>Versus</b> UTPAL KR. SHARMA	MS. S B CHOUDHURY	
	<b>WITH</b> Cont.Cas(C)/246/2019	SADHAN SARKAR @ SADHAN CH. SARKAR <b>Versus</b> HAREN BURAGOHAIN	MS. S B CHOUDHURY MR A N AHMED	MS. R B BORA, GA ASSAM
<b>ADMISSION</b>				
2	WP(C)/2156/2016	M/S HN INFOMATRIX PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
3	WP(C)/2285/2016	M/S HN INFOMATRIX PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
4	WP(C)/2824/2016	M/S NRIPEN CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
5	WP(C)/2825/2016	M/S NRIPEN CH. NATH, GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
6	WP(C)/2826/2016	M/S NRIPEN CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
7	WP(C)/1034/2017	SMT. BISWESWARI KUTUM and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N N KARMAKAR MR.B B RABHA	MR.M TALUKDARR-3 GA, ASSAM MS.M TALUKDAR(R-3) MRB KAUSHIK(R-3)
8	WP(C)/1943/2017	SWAPNA BANIA DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.M K MISHRA MR.P K MUNIR	GA, ASSAM

9	WP(C)/3390/2017 FIXED	PARITOSH DAS <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR. R DAS MR. S CHAUHAN MR. A R SHOME MR. A J GHOSH	GA, ASSAM MRS. N SAIKIA MR. S BORA (SC, GDD) MS. L BORGOHAIN MRS. P GOSWAMI SC, GMC
10	WP(C)/5937/2017 FIXED	ANIMA KAKATI HAZARIKA and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S K GOSWAMI MR.R KATHKATIA	GA, ASSAM
11	WP(C)/8182/2017 FIXED	PULIN BARMAN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. K JAIN MR. G K MEDHI	GA, ASSAM MR. B SARMA (SC, NF RLY) MS. G SARMAH SC, REVENUE
<b>WITH</b>				
12	WP(C)/8106/2017	PROMOD BORO <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MS.K JAIN MR.G K MEDHI	GA, ASSAM MS G SARMAH SC, NF RLY
13	WP(C)/1669/2019	UTTAM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	SC, WATER RESOURCE
14	WP(C)/1963/2019	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
15	WP(C)/2965/2019	FAKRUL ISLAM LASKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. S B LASKAR MR. H A LASKAR	GA, ASSAM MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL
16	WP(C)/3432/2019	MOHIDUL ALAM AND ANR. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MS A SWARGOWARI	MR SISHIR DUTTA MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR
17	WP(C)/4644/2019	SANTI BALA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, REVENUE
18	WP(C)/5543/2019	RANGAGORAH FISHERMEN CO- OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK	MR D J MEDHI MR. D DAS SR. ADV GA, ASSAM MR S KHOUND SC, REVENUE
19	WP(C)/7413/2019	KHOKON SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M MONDAL	GA, ASSAM
20	WP(C)/9511/2019	EUSUF ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, IRRIGATION
21	WP(C)/868/2020 CAVT. NO.0008/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR. P K R CHOUDHURY	GA, ASSAM MR S KHOUND FOR CAVEATOR
22	WP(C)/949/2020	M/S. ANU ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	GA, ASSAM SC, FINANCE
23	WP(C)/2102/2020	RATAN MAJUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
24	WP(C)/2894/2020 FIXED	JAHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R YADAV MS. M BHATTACHARJEE MR. A KABRA	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS MS. M D BORA, SC (R-1) SC, AFDC

25	<b>WITH</b> WP(C)/3325/2020  CAVT. NO. 0411/2020	NITYANANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	M KABRA MS. K YADAV	MR. M DAS SC, AFDC FOR CAVEATOR
26	WP(C)/2911/2020	ABDUL AZIZ LASKAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM..A AND 4 ORS	MR H I CHOUDHURY	SC, P H E
27	WP(C)/3582/2020	M/S. A.N.E. INDUSTRIES PVT. LTD. <b>Versus</b> NORTH EASTERN COALFIELDS AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA MS. T GHOSH	MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPARTMENT, ASSAM MS. M BHATTACHARJEE, SR. GA, ASSAM MR. K GOGOI, C.G.C SC, COAL INDIA ASSTT.S.G.I. SC, FOREST
28	WP(C)/4034/2020 FIXED	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHOWDHURY MS. B CHOWDHURY	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> I.A.(Civil)/2131/2020 <b>in</b> WP(C)/4034/2020	PABINDRA DUTTA CHOWDHURY @ OPU DUTTA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. B CHOWDHURY	GA, ASSAM SC, G M D A SC, GMC
29	WP(C)/4543/2020	GULAB DUGAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
<b>ORDERS</b>				
30	WP(C)/1610/2015	SMTI GAURI BAROOAH <b>Versus</b> THE CENTRAL BANK OF INDIA and 6 ORS,	MR.U K DEKA MR.S BORTHAKUR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA
31	WP(C)/5393/2015	G.L. AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B SHARMA MR.D CHAKRABARTY MR.R K SARMA	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT
32	Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND 2 ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MR. D SAIKIA (R2) MR. R BORPUJARI MR. B GOGOI (R2) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
33	WP(C)/590/2019	M/S. J.K. TRADE AND COMMERCE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM
34	I.A.(Civil)/2139/2020 WP(C)/4435/2020(D/O) <b>in</b> WP(C)/4435/2020	LAL SINGH AND 2 ORS. <b>Versus</b> THE N.F. RAILWAY AND 3 ORS.	MR. R B SAH MR A N AHMED	GA, ASSAM SC, NAGALAND SC, NF RLY
35	WP(C)/3048/2020 B/O	BINAY DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,18th January 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./100/2021	MD. LALSON ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
2	Bail Appln./101/2021	PAPPUL MIAH @ PAPPU MIAH <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS P BARUAH	PP, ASSAM
3	Bail Appln./104/2021	MD MOHIDUL ISLAM @ MAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
4	Bail Appln./105/2021	GYANENDRA DAS @ JNANENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
5	Bail Appln./107/2021	DHRUBA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
6	Bail Appln./108/2021	FARUK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
7	Bail Appln./109/2021	MIZANUR RAHMAN @ MIJANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MD. K ALI	PP, ASSAM
8	Bail Appln./110/2021	MINTUL (ALI) AHMED @ MINTUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR H P NEPAL	PP, ASSAM
9	Bail Appln./111/2021	RASHID AHMED @ RASHID AHMED BORBHUYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN MR. H A TALUKDAR	PP, ASSAM
10	Bail Appln./112/2021	SURJYA BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE	PP, ASSAM
11	Bail Appln./113/2021	BIPUL LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<b>MOTION</b>				
12	AB/3820/2020 FIXED	ASSADUL HOQUE @ ASHADUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM

13	<b>WITH</b> AB/3822/2020	ISTAK @ ISTAKBIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
14	<b>WITH</b> AB/3836/2020	MUSTAFA KAMAL <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
15	AB/85/2021	MD. JIAUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
16	AB/86/2021	MD. RAIJUL HAQUE @ RAJU MIA <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
17	AB/87/2021	MOSHROB ALI LASKAR <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
18	AB/88/2021	BHAGAWAN NAND JHA <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN	PP, ASSAM
19	AB/89/2021	LALCHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
20	AB/90/2021	MD. WAHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
21	AB/91/2021	MUSST. JOHURA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
22	AB/92/2021	SOHIDUL ISLAM @ SAHID ALI <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM	PP, ASSAM
23	AB/93/2021	MEGHA CHUTIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
24	AB/94/2021	ISMILE ALI @ MD ISMILE <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MR. P K SAHARIA	PP, ASSAM
25	AB/102/2021	OMAR ALI <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
<b><u>PENSION MATTERS</u></b>				
26	WP(C)/7037/2017 FIXED	RABIN DEKA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 4 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MR.S BORA SC, GMC
27	WP(C)/8627/2019 FIXED	CHANDRAKANTA BARMAN <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRY BOARD AND 4 ORS	MR. M J BARUAH MR. B MAJUMDAR	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
28	WP(C)/77/2020 FIXED	KAMALA BIBI @ KAMLA BIBI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. JUNM LASKAR MS A AHMED	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
29	Tr.P.(CrI.)/37/2015 WITH WP(C) 2624/15 (D/O), FIXED	NASIM AHMED <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR.K AGARWAL MR.M DAS MS.S F MAITAI MS.A AHMED	MR. N AHMED MR R A AHMED PP, NAGALAND
30	<b>WITH</b> Tr.P.(CrI.)/14/2016	NASIM AHMED <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. K AGARWAL MR. J U N M LASKAR MS. A AHMED MR. M DAS	MR. R SARMA (R2) MR. S K ROY (R2) PP, NAGALAND

31	Tr.P.(CrI.)/7/2018 FIXED	AHADUL AHMED LASKAR <b>Versus</b> ISMOT ARA BEGUM MAZUMDAR	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY
<b>WITH</b>				
32	CrI.Rev.P./169/2019	ISMOT ARA BEGUM MAZUMDER <b>Versus</b> AHADUL AHMED LASKAR AND 4 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. A H M R CHOUDHURY
33	Tr.P.(CrI.)/27/2019 FIXED	PABITRA HANDIQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
34	Bail Appln./2258/2020 FIXED	TAJBIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
35	Bail Appln./2900/2020 FIXED	RAJA KUMAR PRASAD <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
36	Bail Appln./3039/2020 FIXED	AKIB JABED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN MS M BEGUM	PP, ASSAM
37	Bail Appln./3041/2020 FIXED	SATYAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
38	Bail Appln./3048/2020 FIXED	GANESH DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	SPL PP WILDLIFE FOREST ASSAM
39	Bail Appln./3050/2020 FIXED	RAFIK ALI @ RAHUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
40	AB/2427/2020 FIXED	MD. IZHAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
41	AB/3156/2020 FIXED	SOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
42	AB/3220/2020 (PERSONAL APPEARANCE), FIXED	PAPPU KHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
43	AB/3406/2020 FIXED	HUMAYUN KABIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM
44	AB/3469/2020 FIXED	KHALIL SHEIKH @ KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
45	AB/3471/2020 FIXED	MUBASIR IQBAL BAHAR @ PUTUL @ RAJA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN	PP, ASSAM
46	AB/3641/2020	JINTU BORAH <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
<b>WITH</b>				
47	AB/3519/2020	DIGANTA KONWAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
48	AB/3680/2020 FIXED	KAYUM HOQUE <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS MD R ISLAM MS R RABHA MS. A SINGHA	PP, ASSAM
49	AB/3722/2020 FIXED	HAMEN DAS @ HAMENDRA CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM	PP, ASSAM



50	AB/3731/2020 FIXED	ARCHANA SAIKIA BORMUDOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D CHAKRABARTY	PP, ASSAM
51	AB/3738/2020 FIXED	YEASIN ALI <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
52	AB/3741/2020 FIXED	NUR ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	PP, ASSAM
53	AB/3747/2020 FIXED	JONIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
54	AB/3752/2020 (PDF), FIXED	MANASH JYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
55	AB/3759/2020 FIXED	SIMPY DAS @ CHIMPI DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
56	AB/3771/2020 FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
57	AB/3781/2020 FIXED	PRANAB KUMAR SHARMA <b>Versus</b> STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
58	AB/3783/2020 FIXED	ABDUS RASHID SARKAR @ ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M HUSSAIN MR. M S ALAM	PP, ASSAM
59	AB/3808/2020 FIXED	NISHANT CHOUDHURY @ TINKU <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[CIVIL AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./102/2021	MD ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MD A RAHMAN	PP, ASSAM
<b>ADMISSION</b>				
2	Crl.Pet./721/2016 B/O	DULU AHMED and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.G J SAIKIA MR.N DAS MR.H GUPTA	MR.D UPAMANYA(R-2) MS.A CHOUDHURY R-2 PP, ASSAM
3	Crl.Pet./400/2016	MR. SALIM KHAN <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.H ROHMAN MR.P D NAIR MR G ALAM MR.D NAG	MR.N SHARMA(R-2) MR.D UPAMANYA(R-2) MS.A CHOUDHURY R-2 PP, ASSAM(R-1)
4	Crl.Pet./296/2019 WITH Crl.Pet.995/16(D/O), FIXED	DIGANTA BARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
5	Crl.Pet./1095/2018	INDRANIL BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
6	Crl.Pet./1179/2018	MINU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
7	Crl.Rev.P./444/2019	PARTHA PRATIM SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	MR. O P BHATI MR T C DAS MR. P SARMA PP, ASSAM MR. M K GOGOI
8	Crl.Pet./628/2019	GULZAR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN MR. A.U. AHMED	MR H DAS MR. B C DEKA PP, ASSAM
9	CRL.A(J)/90/2020	KALICHARAN GOWALA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
10	Crl.Pet./273/2020	SYED WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S ISLAM PP, ASSAM

11	Crl.A./2/2021	PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/1/2021 <b>in</b> Crl.A./2/2021	PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
12	Crl.A./4/2021	UMESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/8/2021 <b>in</b> Crl.A./4/2021	UMESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MD A RAHMAN MR. S H ZAMAN	PP, ASSAM
13	Crl.A./6/2021	MD. ABUL KALAM SK., <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/13/2021 <b>in</b> Crl.A./6/2021	MD. ABUL KALAM SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
14	Crl.A./7/2021	GHANASHYAM ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/14/2021 <b>in</b> Crl.A./7/2021	GHANASHYAM ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
15	Crl.A./382/2017 WITH OFFICE NOTE & LCR 5 FILES, FIXED	SRI RUCHI NEOG <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.D TALUKDAR MS.N MISHRA MS.J SAIKIA	MR.M K DAS(R-3) MS.Z ANJUM(R-3) PP, ASSAM MR.R KAMAN(R-3)
16	CRL.A(J)/120/2018 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	SUMON BHUMIZ <b>Versus</b> THE STATE OF ASSAM	MS. PURNIMA BARUAH BORDOLOI, AMICUS CURIAE	MR. K M HASSAN PP, ASSAM
17	Crl.A./339/2018 WITH LCR 3 FILES	SMTI JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR. A K SHARMA MR. R DEKA MR. P J SAIKIA MR. K BORUAH MR. R S MISHRA MR. D KAKOTI	PP, ASSAM
18	MFA/11/2019 WITH LCR	M/S KAILASH TRADERS <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MRS M SHARMA MS L DAS	MR. B SARMAH MR G GOSWAMI SC, NF RLY
19	CRL.A(J)/14/2019 WITH LCR 5 FILES & PB WITH OFFICE NOTE	PINKU MIRDHA @ RAJPUT <b>Versus</b> THE STATE OF ASSAM	MS. BIJITA SARMA, AMICUS CURIAE	PP, ASSAM
20	Crl.L.P./66/2019 WITH LCR 2 FILES <b>in</b> Crl.A./6475/2019	SRI PYASENG CHOWLU <b>Versus</b> MRS. USHA SHYAM DIHINGIA	MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	
	<b>WITH</b> Crl.A./6475/2019 (Filing Number)	SRI PYASENG CHOWLU <b>Versus</b> MRS. USHA SHYAM DIHINGIA		
21	Crl.A./68/2019 WITH OFFICE NOTE & LCR 2 FILES, B/O	SHRI PARITOSH SAHA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.M DAS MR. S K AGARWAL	MR. R DEV PP, ASSAM PP, ASSAM
22	MFA/123/2019 WITH LCR	SRI JOWEL HEMBROM <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR B SARMA SC, NF RLY
23	MFA/136/2019 WITH LCR	SHRI MUKUL GOGOI AND ANR <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	MR. B SARMA SC, NF RLY

24	MFA/161/2019 WITH LCR	ZAKIR HUSSAIN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
25	MFA/215/2019 WITH LCR	SMT. GANGA TAMANG AND ANR <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
26	I.A.(CrI.)/783/2019 FIXED <b>in</b> CrI.A./7554/2019	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
	<b>WITH</b> CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI		
27	CrI.Pet./1418/2019	GHAN SHYAM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM
28	CrI.L.P./32/2020 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./7878/2019	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
	<b>WITH</b> CrI.A./7878/2019 (Filing Number)	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR		
	<b>WITH</b> I.A.(CrI.)/272/2020	GOLAPI BORO <b>Versus</b> SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
29	CrI.L.P./43/2020 <b>in</b> CrI.A./7821/2019	ENFORCEMENT DIRECTORATE <b>Versus</b> SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	
	<b>WITH</b> CrI.A./7821/2019 (Filing Number)	ENFORCEMENT DIRECTORATE <b>Versus</b> SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	
	<b>WITH</b> I.A.(CrI.)/7822/2019 (Filing Number)	ENFORCEMENT DIRECTORATE <b>Versus</b> SHRI SAJIDUR RAHMAN @ MUNNA AND 3 ORS		
	<b>WITH</b> I.A.(CrI.)/502/2020	ENFORCEMENT DIRECTORATE <b>Versus</b> SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN	
30	CrI.A./81/2020 WITH OFFICE NOTE & LCR 4 FILES, FIXED	SHRI ROBIN SAIKIA <b>Versus</b> STATE OF ASSAM AND ANR	MR. M DUTTA MR U ROY	PP, ASSAM
31	I.A.(CrI.)/180/2020 WITH OFFICE NOTE, LCR 5 FILES <b>in</b> CrI.A./79/2020	KUMUD CHANDRA BORGHAIN <b>Versus</b> STATE OF ASSAM	MR. S S BAROOAH	PP, ASSAM
	<b>WITH</b> CrI.A./79/2020	KUMUD CHANDRA BORGHAIN <b>Versus</b> STATE OF ASSAM AND ANR.	MR. S S BAROOAH DR. B N GOGOI MR N BARUAH	PP, ASSAM
32	CrI.Pet./457/2020 FIXED	AIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A LAL MR A BRAHMA	PP, ASSAM AG, MIZORAM
33	CrI.Pet./465/2020 WITH OFFICE NOTE, FIXED	ARNAB GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P KATAKI MR D CHAKRABORTY	MR. P K SAHARIA MR D KALITA PP, ASSAM
34	CrI.L.P./1/2021 <b>in</b> CrI.A./8890/2020	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SOMNATH SANYAL AND 4 ORS.	MR. S C KEYAL	

**WITH**  
CrI.A./8890/2020  
(Filing Number)

DIRECTOR, CENTRAL BUREAU OF  
INVESTIGATION (E)

**Versus**

S. N. SANYAL AND 4 ORS

**WITH**  
I.A.(CrI.)/7/2021

DIRECTOR, CENTRAL BUREAU OF  
INVESTIGATION

MR. S C KEYAL

**Versus**

SHRI S.N. SANYAL AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,18th January 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 17**

**[CIVIL BENCH - I & PENSION MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6373/2015 FIXED	KAGAJ NIGAM KARMI UNION <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R-3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R-3&4) SC, PF MR.D DEY MS.R DEVI
2	CRP(I/O)/120/2017	ABDUR RASHID and 6 ORS. <b>Versus</b> ABU SHAMA and 7 ORS.	MR.R J BORDOLOI MS.A MEDHI MS.A SAIKIA	MR.D TALUKDARR-1
3	CRP(I/O)/234/2018	IDUR ZAMAN AND 4 ORS. <b>Versus</b> JIARUDDIN MANOWARUL HOQUE AND 16 ORS.	MR. M C KALITA MR. B K DAS MS. P DAS	MR. A SATTAR (R1-R4) MR Z MUKIT (R1-R4)
4	CRP(I/O)/36/2019	ACHHELAL CHOUDHURY <b>Versus</b> GEETA SINGH	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
5	CRP(I/O)/207/2019	MR. PARAMESWAR KUMAR PRAJAPATI <b>Versus</b> MR. OMPRAKASH SAHU	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. S N TAMULI MS. A BEGUM
6	WP(C)/6079/2019 FIXED	BINA BARUAH <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS. M DAS MS A BORPHUKAN MS N KALITA	SC, APDCL
7	MACApp./51/2020	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI HEMANGA KUMAR SARMA and ANR	MS K GOSWAMI(R1) MR.S K GOSWAMI MR.A ACHARYA	
	<b>WITH</b> I.A.(Civil)/2196/2020 <b>in</b> MACApp./51/2020	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> HEMANGA KUMAR SARMA AND ANR	MR. S K GOSWAMI	
8	MACApp./289/2020	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMTI. MONI GOGOI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. P HAZARIKA MR. H S BORAH
	<b>WITH</b> I.A.(Civil)/2147/2020 <b>in</b> MACApp./289/2020	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMTI. MONI GOGOI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. P HAZARIKA MR. H S BORAH

9	MACApp./291/2020	SMTI RANALI NARZARY AND ANR <b>Versus</b> MD KHAIRUL HOQUE AND 2 ORS	MR D MONDAL MR. P SARMA	
10	MACApp./295/2020	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BIPUL CH. DAS AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/2244/2020 <b>in</b> MACApp./295/2020	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BIPUL CH. DAS AND 3 ORS..	MR. A DUTTA MRS. P M DUTTA	
<b><u>ORDERS</u></b>				
11	I.A./450/2016 <b>in</b> MACApp./250605/2015	ARUN CH. GHOSH and ANR <b>Versus</b> RAMA KANTA DEB and 2 ORS,	MR.M TALUKDAR MS.D KALITA	MR.K K DEY(R-3) MR E AHMED MR. R A CHOUDHURY MR V K BAROOAH R-3
	<b>WITH</b> MACApp./250605/2015 (Filing Number)	SRI ARUN CH GHOSH and ANR <b>Versus</b> SRI RAMA KANTA DEB and 2 ORS		
12	I.A.(Civil)/603/2017 <b>in</b> MACApp./281869/2016	SMTI MAKAN DUTTA and 2 ORS, <b>Versus</b> AMAL BARMAN and ANR,	MR.S C PANDIT	MR.A AHMEDR-2
	<b>WITH</b> MACApp./281869/2016 (Filing Number)	SMTI MAKAN DUTTA and 2 ORS <b>Versus</b> SRI AMAL BARMAN and ANR	MR.S C PANDIT	
13	I.A.(Civil)/1567/2017 <b>in</b> MACApp./296611/2017	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI PREM DEVI BOTHRA and 3 ORS,	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
	<b>WITH</b> MACApp./296611/2017 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI PREM DEVI BOTHRA and 3 ORS		
14	I.A.(Civil)/3797/2017 <b>in</b> MACApp./579/2017	TAHIRON BEWA <b>Versus</b> THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	MR. A DUTTA (R1) MS G PARMAWI MR S Z AHMED MRS. P M DUTTA (R1) MS. M AHMED
	<b>WITH</b> MACApp./579/2017	TAHIRON BEWA <b>Versus</b> THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. B C DEKA MS. U HAZARIKA MR. H DAS	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
15	I.A.(Civil)/2004/2018 <b>in</b> MACApp./514/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANTI RAM PATHAK AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. MD S HOQUE (R1) MR M HOQUE (R1)
	<b>WITH</b> MACApp./514/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANTIRAM PATHAK AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/2007/2018 <b>in</b> MACApp./514/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANTI RAM PATHAK AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
16	I.A.(Civil)/4281/2018 <b>in</b> MACApp./12871/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD SHAHID JAMAN CHOUDHURY AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	DR. B AHMED MR. A K AZAD MR. A. U. AHMED MR. J KALITA MR. J KALITA

	<b>WITH</b> MACApp./12871/2018 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD		
		<b>Versus</b> MD SHAHID JAMAN CHOUDHURY AND ANR		
17	MFA/133/2019 WITH LCR	SRI PRABIN NATH	MR. A L MANDAL	SC, NF RLY
		<b>Versus</b> THE UNION OF INDIA AND 3 ORS.		
18	I.A.(Civil)/241/2019 in MFA/17329/2018	SRI BHARAT CH. DAS AND ANR	MR. R Deka MS P MISHRA MS. P DAS	SC, NF RLY
	<b>WITH</b> MFA/17329/2018 (Filing Number)	SRI BHARAT CH. DAS AND ANR		
		<b>Versus</b> THE UNION OF INDIA		
19	CRP(I/O)/251/2019	ON THE DEATH OF JOYGUN NESSA HER SONS AND LEGAL HEIRS- MAZIBUR RAHMAN AND 2 ORS.	MS A LAHKAR MS. B BHUYAN MS R SAHIN	MR. S SAIKIA MS S BORO
		<b>Versus</b> SMT. SHANTI DEVI		
20	CRP(I/O)/316/2019	BINOD KUMAR CHORARIA	MR R K MOUR MR P DAS	MR G JALAN (R2) MR G JALAN (R2) MS HIMADREE GOGOI (R2)
		<b>Versus</b> TILLOTOMA SAIKIA AND 2 ORS.		
21	CRP(I/O)/362/2019	SEWALI HAZARIKA PHUKAN	MR. A SARMA MR J P CHOUHAN	MR. P K GOGOI MR J P KACHARI
		<b>Versus</b> KIRON PROVA SAIKIA HAZARIKA		
22	I.A.(Civil)/590/2019 in MACApp./16859/2018	NATIONAL INSURANCE COMPANY LIMITED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H GOGOI MR. N DEBNATH MS. R HAZARIKA
		<b>Versus</b> SRI JITU BHUYAN AND 4 ORS		
	<b>WITH</b> MACApp./16859/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED		
		<b>Versus</b> SRI JITU BHUYAN AND 4 ORS		
23	I.A.(Civil)/4256/2019 in MACApp./17744/2019	RAMISHA KHATUN AND 5 ORS	MR. A MANNAF MS J BEGUM	
		<b>Versus</b> SRI MANJIT DAS AND 2 ORS		
	<b>WITH</b> MACApp./17744/2019 (Filing Number)	RAMISHA KHATUN AND 5 ORS		
		<b>Versus</b> SRI MANJIT DAS AND 2 ORS		
24	CRP(I/O)/42/2020	KAPIL DEV RAY AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
		<b>Versus</b> ON DEATH OF LT. TEPERI BARMANI HER LEGAL HEIRS - MANJILA ROY AND ANR.		
25	I.A.(Civil)/236/2020 in MFA/18013/2019	M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD.	MR. K K BHATTA MS. R DEVI	
		<b>Versus</b> MUSST. NURJAHAN BEGUM AND 2 ORS.		
	<b>WITH</b> MFA/18013/2019 (Filing Number)	M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD.		
		<b>Versus</b> MUSSTT NURJAHAN BEGUM AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/18012/2019 (Filing Number)	M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD.		
		<b>Versus</b> MUSSTT NURJAHAN BEGUM AND 2 ORS		
26	I.A.(Civil)/247/2020 in MACApp./21/2020	LAKHIMAI MEDHI @ BORDOLOI AND 2 ORS.	MR. A R AGARWALA	
		<b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.		



	<b>WITH</b> MACApp./21/2020 (Filing Number)	LAKHIMAI MEDHI @ BORDOLOI AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA
27	I.A.(Civil)/354/2020 <b>in</b> MACApp./18939/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> PURNIMA NATH AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA
	<b>WITH</b> MACApp./18939/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> PURNIMA NATH AND 4 ORS	MR SISHIR DUTTA
	<b>WITH</b> I.A.(Civil)/18940/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> PURNIMA NATH AND 4 ORS	
28	I.A.(Civil)/368/2020 <b>in</b> MACApp./18501/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUSST. SUREJA BEGUM AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
	<b>WITH</b> MACApp./18501/2019 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUSST. SUREJA BEGUM AND 4 ORS	
	<b>WITH</b> I.A.(Civil)/18504/2019 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> MUSST. SUREJA BEGUM AND 4 ORS	
29	I.A.(Civil)/386/2020 <b>in</b> MACApp./18856/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> JAYA CHAUHAN AND 4 ORS.	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
	<b>WITH</b> MACApp./18856/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> JAYA CHAUHAN AND 4 ORS.	MR SISHIR DUTTA
	<b>WITH</b> I.A.(Civil)/18858/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> JAYA CHAUHAN AND 4 ORS.	
30	I.A.(Civil)/539/2020 <b>in</b> MACApp./2208/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
	<b>WITH</b> MACApp./2208/2020 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	
	<b>WITH</b> I.A.(Civil)/2210/2020 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH - III & IV**

**THIS BENCH WILL RISE AT 2:30 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6424/2014	TH. DIPEN KUMAR SINGHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMA-5 SC, WATER RESOURCE
2	WP(C)/7915/2015	SMTI BANASHREE BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SOCIAL WELFARE
3	WP(C)/1098/2017	ANIL NARZARY <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
4	WP(C)/1291/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS R-5 MR.G DAS(R-5) ASSTT.S.G.I. SC, INDUSTRIES SC, NEDFI
5	WP(C)/1697/2017	BABBAN DUBEY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	GA, ASSAM
6	WP(C)/1911/2017	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.U K DAS MS.M SHARMA	GA, ASSAM
7	WP(C)/2968/2017 CAVT. NO. 505/2017	PANIKHAITI ANUSUCHITA JATI MACHYAJIBI SAMITTEE <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR G N SAHEWALLA (SR. COUNSEL) MR.MD ASLAM MR.P DEKA MR.A CHETIA MS.D SWAMI MRS.P BORA	GA, ASSAM MR.R K BORAH MRS R PHUKAN FOR CAVEATOR
8	WP(C)/3752/2017	SMTI. DHARITRI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM

9	WP(C)/5948/2017	SAMPA KUNDUDUTTA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY
	<b>WITH</b> I.A.(Civil)/3791/2017 <b>in</b> WP(C)/5948/2017	RABINDRA DUTTA <b>Versus</b> SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH
10	WP(C)/6254/2017	MANAS SINHA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B PATHAK MR.R THADANI MR.M SINGHA	DR.B AHMED(SC, IRRIGATION, (R 1 - 6))
11	WP(C)/7069/2017	ANIMA OJAH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
12	WP(C)/7076/2017	UMAKANT TIWARI and ANR <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.M R KHANDAKAR	GA, ASSAM SC, FINANCE
13	WP(C)/7918/2017	SOBHA RANI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M K NEOG MR.S K SINGHA MR.B KUMAR	GA, ASSAM
14	WP(C)/300/2019	DINABANDHU NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR	GA, ASSAM MR. A C SARMA (R7,R8) MR. B HALDAR (R7,R8) MR G BHARADWAJ (R7,R8)
	<b>WITH</b>			
15	WP(C)/2752/2019	DINABANDHU NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
16	WP(C)/596/2019	M.B.F. BRICK FIELD (MBF) AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK	MR D MAZUMDER GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
17	WP(C)/1711/2019	M/S. BURNIE BRAES TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI
18	WP(C)/1987/2019	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. T K BORA	SC, WATER RESOURCE
19	WP(C)/2990/2019	HATEM ALI CHOUDHURY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND ANR.	MR. R ISLAM MS. K BORA	MS. A BHUYAN(SC, A S H B) MR. S SAIKIA(SC, INCOME TAX)
	<b>WITH</b> I.A.(Civil)/4219/2019 <b>in</b> WP(C)/2990/2019	HATEM ALI CHOUDHURY <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND ANR.	MR K BORA MR R ISLAM	MS. A BHUYAN MR S SHARMA SC, INCOME TAX
20	WP(C)/4702/2019 B/O	PRABIN KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS M D CHOWDHURY MS. R K SAINI	MR. M NATH (R-1,3,4 & 5) MR. M NATH (R-1,3,4 & 5) MR. S S ROY (R-2, 6)
21	WP(C)/5344/2019	RUMI CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, EXCISE DEPTT.
22	WP(C)/5558/2019	SOBURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MD H R AHMED	SC, NRC (R4) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,5TO8)

23	WP(C)/6125/2019	BHAKTA SENAPATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, PNRD
24	WP(C)/6249/2019	BIKASH KUMAR MORE <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. O P BHATI MR. P SARMA MR. T C DAS MR. M K GOGOI	MR. S C KEYAL (A.S.G.I, (R-1 & 2)) MS. D D BARMAN (GA, ASSAM, (R-6)) MS. A AGARWAL
25	WP(C)/8335/2019	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
26	WP(C)/9318/2019	PALLAB CH. MAHANTA <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
27	WP(C)/9320/2019	DIPEN DAS <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
28	WP(C)/9321/2019	JAYANTA MANTA <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
29	WP(C)/9553/2019 B/O	SRI RAJEN CHETIA AND 13 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LIMITED	MR F KHAN MR A V SINGH MR W R MEDHI MS D BARUAH MS B BARMAN	MS. S SENAPATI MR. W SHARMA
30	WP(C)/3044/2020 FIXED	KISHALAYA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. JUNM LASKAR MS A AHMED	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,18th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CRIMINAL AND PENSION MATTERS**

**THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/96/2021	HABIZUR RAHMAN @ HAFIZUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. K I MAZUMDER	PP, ASSAM
2	AB/97/2021	ABU BAKKAR SIDDIQUE @ ABU BAKKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MD P RAHMAN MR A HAQUE	PP, ASSAM
3	AB/98/2021	FIROJA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MD. K ALI	PP, ASSAM
4	AB/99/2021	SUDIPTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	PP, ASSAM
5	AB/100/2021	MINTU DEKA <b>Versus</b> THE STATE OF ASSAM	MR. J SINGH MR. K K HANDIQUE MR. N MALAKAR	PP, ASSAM
6	AB/103/2021	FARUK AHMED LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K BARUAH MR M DEY	PP, ASSAM
7	AB/104/2021	HABIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	PP, ASSAM
8	AB/105/2021	JYOTI PEGU @ JYOTI KUMAR PEGU <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS S P CHETRY	PP, ASSAM
9	AB/106/2021	KABIJAN (BEGUM) BIBI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MR. D J DAS MS R RABHA	PP, ASSAM
10	AB/107/2021	MD. MEHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
11	AB/108/2021	TAPASH RAY <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
12	AB/109/2021	HILAL UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

**PENSION MATTERS**

13	WP(C)/4672/2020	AZAD ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHID MS. M R DEVI	SC, ELEM. EDU GA, ASSAM
14	WP(C)/4930/2020	TRAILOKYA MORANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE

**BAIL HEARING**

15	AB/1998/2020 FIXED	SHAMSER ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	MR. D GOGOI MR. D K BAIDYA PP, ASSAM
16	AB/2401/2020 FIXED	TARUN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
17	AB/2970/2020 FIXED	JAHUR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN MR. A DAS	PP, ASSAM
18	AB/3367/2020 FIXED	ABUL KASHEM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	AB/3718/2020 FIXED	DHANAPATI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
20	AB/3720/2020 FIXED	ROFIQUE ALI @ ROFIQUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
21	AB/3730/2020 FIXED	ANSU BORO @ JANAMSA DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. P SUNDI	PP, ASSAM
22	AB/3754/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
23	AB/3755/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
24	AB/3756/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM
25	AB/3757/2020 FIXED	MD. ILIASUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SPL PP WILDLIFE FOREST ASSAM

**ORDERS**

26	I.A.(CrI.)/530/2020 IN AB 3104/2020(D/O) <b>in</b> AB/3104/2020	MOHAN PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
27	I.A.(CrI.)/541/2020 IN AB 2198/2020(D/O) WITH LCR <b>in</b> AB/2198/2020	THE UNION OF INDIA <b>Versus</b> DIGANTA KUMAR NATH AND ANR.	MS. M BHATTACHARJEE	
28	I.A.(CrI.)/585/2020 IN AB 1553/2020(D/O) <b>in</b> AB/1553/2020	VIKRANT KUMAR RAY, <b>Versus</b> FARUK AHMED AND ANR	MR. N N JHA MR. J KHAN MR. M BERIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2021

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1)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
2)	DR. B N GOGOI	05-01-2021	To	21-01-2021
3)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
4)	MR. N J GOGOI	11-01-2021	To	22-01-2021
5)	MR. B M CHOUDHURY	18-01-2021	To	21-01-2021
6)	MR. U CHOUDHURY	18-01-2021	To	21-01-2021
7)	MR. I CHOWDHURY SR ADV	18-01-2021	To	18-01-2021
8)	MRS. R S CHOWDHURY	18-01-2021	To	18-01-2021